

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/335(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	JAI MATADI INCORPORATION PVT. LTD. VS DR PAU MULTI SPECIALTY CLINIC PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Deepnath Roy Chowdhury, Adv. : For Operational Creditor
Mr. Khushbo Choudhary, Adv. :

Mrs. Manju Bhuteria, Adv. : For Corporate Debtor
Mr. Ritoban Sarkar, Adv. :
Ms. Puja Tripathi, Adv. :

CORRIGENDUM

1. Vide order dated 7th September, 2022 the representation on behalf of the Corporate Debtor was wrongly written as 'for operational creditor'. Which should be read as "For Corporate Debtor".
2. The rest of the order stand remain unchanged.

ORDER

1. Ld. Counsel for the Operational Creditor present. Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel appearing for the Operational Creditor needs more time to prepare and to argue this matter.
3. List this matter on **19.10.2022.**

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

Kundan kr.